

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

1. I.A. 3343/2022

IN

C.P.(IB)-1701(MB)/2019

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
SMT ANURADHA SANJAY BHATIA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **15.11.2022**

NAME OF THE PARTIES: Indiabulls Consumer Finance Ltd

V/S

Mansi International Pvt Ltd.

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Counsel for the Applicant/Liquidator, Ms. Aastha Kanojia is present through
virtual hearing.

I.A. 3343/2022

Hard copy of the above application is not available with this Bench. Applicant,
Registry and court officer of this Bench shall ensure the availability of hard
copy before the next date of hearing.

List this matter on **30.11.2022**.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)
--Rajeev--

Sd/-
H. V. SUBBA RAO
Member (Judicial)